

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 4.9.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/999/2018
NAME OF THE PETITIONER(S) : TEAM HR SERVICES LTD
NAME OF THE RESPONDENT(S) : ROC, CHENNAI
UNDER SECTION : 14(1)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1.	C PRABHAKAR PLS	FOR APPLICANT Company	<i>CP Prabhakar</i>
2.	B. Sarath Babu	For Rec. Chennai	<i>B. Sarath Babu</i>

ORDER

Representative for the Petitioner present and submitted the arguments and also placed the paper publication on record. The copy of the report of the RoC, Tamil Nadu and Andaman Nicobar Island is also placed on record. Heard. Order Reserved.

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)